GOVERNMENT OF PUDUCHERRY OFFICE OF THE DISTRICT COLLECTOR-CUM-DISTRICT MAGISTRATE **PUDUCHERRY**

No. 1703/DRDM/DM/D2/2020/88

Dated: 27 Aug 2020

ORDER

Sub: DM - COVID-19 - Dedicated 700 beds for Covid-19 treatment in JIPMER, Puducherry - Orders - Issued.

Ref:

The Epidemic Diseases Act, 1897

ii. The Disaster Management Act, 2005

iii. Letter No.1372/DMS/2020 dated 19.08.2020 of the Director of Health and Family Welfare Services, Puducherry

WHEREAS, in the wake of the Novel Corona Virus (COVID-19) outbreak which has been declared as a Notified Disaster under the provision of Disaster Management Act, 2005, has prompted this UT Administration to take several preventive measures.

AND WHEREAS, Indira Gandhi Medical College & Research Institute, Kathirkamam Puducherry has been declared as a Covid Hospital by this Administration.

AND WHEREAS, in view of the worsening Covid-19 crisis and the existing Medical facilities have saturated, the Director, of Health & Family Welfare Services, Puducherry has informed that there is an urgent need for more beds to take care of the severe Covid patients with co-morbidities requiring intensive medical attention.

NOW THEREFORE I, Dr. T. Arun, IAS, in the capacity of District Magistrate, Puducherry in exercise of the power conferred under the Epidemic Diseases Act, 1897 and the Disaster Management Act, 2005, do hereby order that the JIPMER, Puducherry shall dedicate 700 beds for treating severe Covid-19 patients.

The Director of Health and Family Welfare Services, Puducherry is directed to prioritize patients with very severe cases of Covid-19 and also Covid cases having co-morbid conditions.

The authorities concerned shall comply with the above instructions.

(Dr.AKW DISTRICT COLLECTOR-CUM-DISTRICT MAGISTRATE

To

1. The Director, JIPMER, Puducherry

2. The Director of Health & Family Welfare Services

- 3. The Director, IGMC & RI, Puducherry
- 4. The OSD, Covid-19 War Room, EOC, Puducherry.
- 5. The OSD (Health) -cum- Commissioner (HRI), Puducherry

Copy for information to: -

- 1. The Hon'ble Lt. Governor, Puducherry
- 2. The Hon'ble Chief Minister, Puducherry
- 3. All Hon'ble Ministers, Puducherry
- 4. The Chief Secretary, Puducherry
- 5. All Secretaries to Government, Puducherry

For strict compliance.